

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal Nos. 211, 215, 3, 4, 57 and 274 of 2013,
Appeal Nos. 160 of 2012, 164, 166 and 121 of 2013

Dated : 17th September, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Ms. Anjali Chandurkar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Ramji Srinivasan, Sr. Adv.
Ms. Purna Priyadarshni
Mr. Udit Seth for TPC
(In Appeal No. 160 of 2012)

ORDER

Heard Ms. Anjali Chandurkar, learned counsel for the appellants.
Post the matter for further hearing in Mumbai Circuit Bench on 29th
September, 2014.

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member